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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/08/2017 AT 11.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/18/2016
NAME OF THE PETITIONER(S) : Industrial Venture Capital Limited
NAME OF THE RESPONDENT(S) : Muthur Murugan Mills Limited & 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	T.K. Bhaskar Akhil Keerthi	Counsel for Petitioner	
2.	R. VIDHYASHANKAR R. ASHOKKUMAR	Counsel for Respondents	

ORDER

Counsel representing both the parties are present and sought time for making submissions. Time extended at their request. Put up on 29.08.2017 at 10.30 A.M.

-sd-
(K. Anantha Padmanabha Swamy)
Member (Judicial)

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